REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI B. P. APTE (Maharashtra): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committee on Labour and Welfare (Thirteenth Lok Sabha):-

- Twenty-fourth Report on Action taken by the Government on the Recommendations/Observations contained in the Twenty-first Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare on Ministry of Labour- Demands for Grants-2002-2003.
- (ii) Twenty-fifth Report on Action Taken by the Government on the Recommendations/Observations contained in the Nineteenth Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare on Ministry of Social Justice and Empowerment- Demands for Grants-2002-2003.
- (iii) Twenty-sixth Report on Action Taken by the Government on the Recommendations/Observations contained in the Twentieth Report of the Department-Related Parliamentary Standing Committee on Labour and Welfare on Ministry of Tribal Affairs Demands for Grants-2002-2003.
- (v) Twenty-seventh Report on The Scheduled Castes and Scheduled Tribes Orders (Second Amendment) Bill, 2002.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI B. P. APTE (Maharashtra): Sir, I lay on the Table a copy each (in English and Hindi) of the following Statements of the Department-Related Parliamentary Standing Committee on Labour and Welfare (Thirteenth Lok Sabha):-

(i) Statement showing further action taken by the Government on the recommendations/observations contained in Sixteenth Report of the Department-Related Parliamentary